

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).648/2023

THE STATE OF MADHYA PRADESH & ORS.

Petitioner(s)

VERSUS

AJIT SINGH SAINI & ORS.

Respondent(s)

(IA No. 148108/2023 - APPLICATION FOR ABATEMENT, IA No. 148109/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT AND IA No. 116072/2023 - APPLICATION FOR SUBSTITUTION)

Date : 01-11-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Petitioner(s) Mr. Yashraj Singh Bundela, AOR
Mr. Pawan, Adv.
Ms. Jyoti Verma, Adv.

For Respondent(s) Mr. B. K. Pal, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. Nos.116072, 148108 and 148109/2023

Delay condoned.

Abatement set aside.

Substitution allowed.

Amended memo of parties be filed in the Registry
within two weeks.

Let notices be also issued to the newly impleaded LRs
of the deceased respondent Nos.9 and 21, returnable on
04.12.2023.

(RAVI ARORA)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)